# Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl.	Category of creditor	Sumn	nary of	Summa	ary of claims	Amount	Amount of		Details	Remar
No.	•		received		dmitted	of	claims not		in	ks,
		No. of claims	Amount	No. of claims	Amount of claims admitted	continge ntclaims	admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1	1	-	-	1	1	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	1	1	-	-	1	1	4	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	-
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	7,94,00,127/-	1	7,94,00,127/-	-	-	-	8	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
	Total									

#### Annexure-1

Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED ; Date of commencement of CIRP : 03-10-2022; List of creditors as on: 22.10,2022

## List of secured financial creditors belonging to any class of creditors

Sl.			of claim				of claim			Amount	Amount	Amount		Remark
No.	of	rece	eived			adm	itted			of	of any	of claim	of claim	s, if any
	Credi t-or		claimed	Amount of claim admitted		Amount covered by security	Amount covered by guarant	Whether related party?	% of voting share in CoC	continge- nt claim	Mutual dues, that may be set-off		under verifica- tion	
						interest	ee							
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	•	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	•	-	-	-	-	-	-	-	-	-	-	-	-
-	•	•	-	-	•	-	-	-	-	-	•	-	-	-

#### Annexure-2

# Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED ; Date of commencement of CIRP 03-10-2022; List of creditors as on: 22.10.2022

## List of unsecured financial creditors belonging to any class of creditors

Sl.					Det	tails of clain	ı admitted		Amount of			Amount of	
No.	of cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
		_		admitted		by	party?	CoC		may be			
						guarantee	2			set-off			
-	-	-	-	-	-	•	-	-	-	-	-	-	-
-	-	-	-	-	-	-	•	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	_	-	_	-	-
-	-	_	-	-	_	-	-	-	-	-	-	-	-

Annexure – 3

Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED ; Date of commencement of CIRP 03-10-2022 ; List of creditors as on: 22.10.2022

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

	Name of cre- ditor	claim 1	nils of receive d		Details o	of claim ad	mitted			Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	of	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	- -	-	- -	- -	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	_	-	-	-	-

Annexure – 4
Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED; Date of commencement of CIRP 03-10-2022; List of creditors as on: 22.10.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

												(1 11110 01110 1	
Sl.	Name		ils of		Detail	s of claim	admitted		Amount	Amount of	Amount	Amount	Remarks,
No.	of cre-	claim r	eceived						of conti-	any mutual	of claim	of claim	if any
	ditor	Date	Amount	Amount	Nature	Amount	Whether	% of	ngent	dues, that	not	under	
		of	claimed	of claim	of claim	covered	related	Voting	claim	may be	admitted	verification	
		receipt		admitted		by guar-	party?	share in		set-off			
		Тесегрі				antee		CoC					
_	-	-	-	-	_	_	-	-	-	-	_	_	-
-	-	-	-	_	_	_	-	-	-	-	-	-	-
-	-	-	-	_	_	_	-	-	-	-	_	-	-
_	-	-	-	_	_	_	-	-	-	-	-	-	-
-	-	-	-		_	_	-	-	-	-	-	-	-

Annexure – 5
Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED; Date of commencement of CIRP 03-10-2022; List of creditors as on: 22.10.2022
List of operational creditors (Workmen)

Sl.	Name of	Name	Details o	f claim		De	tails of clai	m admitted	Amount	Amount	Amount of		Remarks,
No.	authorised	of	recei	ved					of conti-	of any	claim under	claim not a	if any
	representa-	work	Date				Whether	% voting	ngent	mutual	verification	dmitted	
	tive, if any	man	of	claimed	of claim		related	share in	claim	dues,			
			receipt		admitted	claim	party?	CoC, if		that may be			
								applicable		set-off			
_	-	-	_	_	_	-	-	-	-	-	-	-	-
				<u>-</u>		_			_	-	_	_	
	-	-	_	-	_	-	-	<del>-</del>	-	-	-	-	-
-	-	-	-	_	-	-	-	-	_	-	-	-	-
-	-	-	-	-	-	_	-	-	-	-	-	-	-

#### Annexure – 6

Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED	; Date of commencement of CIRP 30-10-2022; List of creditors as
on:	•••••

## **List of operational creditors (Employees)**

Sl. No.	Name of authorised o	Name empl		ils of eceived	De	tails of cla	im admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	· ·
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	_	-	-	_	-	-	_	-	-	-	-	-	-
-	-	-	-	-	-		-	-	-	-	-	-	-
<b> </b>	-	-	-	_	-	-	-	-	-	-	-	-	-

Annexure – 7
Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED ; Date of commencement of CIRP 03-10-2022 ; List of creditors as on: 22.10.2022

## List of operational creditors (Government dues)

Sl. No.	Details of o	claimant	Deta		De	tails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	
	-	Departme Govern ment Claime claime				Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 8
Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED; Date of commencement of CIRP 03-10-2022; List of creditors as on: 22.10.2022

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre	Details o			Details of o	claim adı	mitted			Amount of	Amount of any mutual	Amount of	Amountof claim	Remarks, if any
		Date of receipt	Amou nt claimed	Amou nt of cl aim ad mitted	Nature of cl aim	Amou nt cover edby securi ty inte rest	Amount covered by guara -ntee	Wheth er relate d party?	% of voting share in CoC	contin- gent claim	dues, that maybe set- off	claim not ad- mitted	under verifica- tion	
1.	Casabella Trading Private Limited	22.10.2022	7,94,00,127/-	7,94,00,127/-	Operational Creditor	-	-	NO	100%	-	-	-	1	-
-	-	1	-	-	1	1	-	-	-	-	-	-	ı	-
_	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	1	-	-	-	-	-	-	-	-	-
-	-	-	-	-	1	1	-	-	-	-	-	-	-	-

Annexure – 9
Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED; Date of commencement of CIRP 30-10-2022; List of creditors as on: 22.10.2022

## List of other creditors (Other than financial creditors and operational creditors)

	Name of cre		ails of received			Details of cl m admitte			Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that may be set-off	not admitted	under verifica- tion	
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	_	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	_	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-